

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH
COURT NO. : 1 ROOM NO. : 504

DATED : 06/12/2017

DAY : Wednesday

CORAM:

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
MISC (OTHERS) MATTERS				
1	C/EH/92955/2017	MANOJ GUPTA -Vs- CC (EXPORT) MUMBAI	PDS Legal /DR	
	C/88386/2014			
2	C/EH/92956/2017	VISION INC -Vs- CC (EXPORT) MUMBAI	PDS Legal /DR	
	C/88388/2014			
3	C/COD/93599/2016	LYNX EXPRESS P LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	IP/DR	
	C/87576/2016			
4	C/EH/92038/2017	LYNX EXPRESS P LTD -Vs- CC (C S I AIRPORT) MUMBAI	Vinay N. Ansurkar - VNA Legal /DR	
	C/COD/92037/2017			
	C/85043/2017			
MISC (ROM) MATTERS				
5	C/ROM/92218/2017	INGRAM MICRO INDIA PVT LTD -Vs- CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	
	C/85678/2015			
REGULAR MATTERS				
6	C/28/2009	Shri Shamsheer Mehoomd Khan -Vs- CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	*
7	C/29/2009	Shri Jayesh Vyas -Vs- CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	*
8	C/30/2009	Sohail Maklai Entertainment Pvt. Ltd. -Vs- CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	*
9	C/137/2009	Anand Kulkarni -Vs- CC (C.S.I. AIRPORT) MUMBAI	J. C. Patel /DR	*
10	C/143/2009	Tata Capital Forex Ltd. -Vs- CC (C.S.I. AIRPORT) MUMBAI	T.Viswanathan /DR	*
11	C/166/2009	Farahjaan Sheikh -Vs- CC (C.S.I. AIRPORT) MUMBAI	Advani, Sachwani & Heera /DR	*
12	C/189/2009	CC (C.S.I. AIRPORT) MUMBAI -Vs- Farahjaan Sheikh	DR/IP	*
13	C/293/2009	Jabee & Co. -Vs- CC (GENERAL) MUMBAI	IP/DR	*

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**
